

(c) Some of the Assistant Teachers, transferred from the Municipal Corporation of Delhi, were teaching physical education drawing domestic science and music and they had been recruited by the Corporation in the Assistant Teachers pay scale which now is Rs. 165—350. These teachers had accepted in writing that they were willing to work as Assistant Teachers in the scale of Rs. 165—350 which they were getting in the Corporation and hence on this specific condition they were accepted in the Delhi Administration and their designation, scales of pay and the pay itself was protected.

Selection Grade to Scheduled Caste Laboratory Assistants in Education Department of Delhi Administration

4991. SHRI PHOOL CHAND
VERMA:

SHRI JAMBUWANT DHOTE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Laboratory Assistant in Education Department of Delhi Administration, Delhi have been given the Selection Grade of Rs. 275—375;

(b) if so, how many Scheduled Caste laboratory Assistants have been granted the said grade?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) Two.

Pay Scale to Dance Teachers in Education Department of Delhi Administration

4992. SHRI PHOOL CHAND
VERMA:

SHRI JAMBUWANT DHOTE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

2795 LS—6.

(a) whether some Dance Teachers in Department of Education, Delhi Administration, Delhi have been working in the pay scale of Rs. 165—350 and teaching the Higher Secondary Classes;

(b) if so why they have not been granted pay scale of T. G. T. i.e. Rs. 250—550 though they are eligible and qualified to teach the Higher Secondary Classes where others having the same qualification enjoy the above said T. G. T. scale; and

(c) if so, number of such teachers who have represented their cases departmentally but their requests were turned down simply stating that they are not qualified and if so, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

पेन्शनर्स आर्गनाइजर्स एसोसिएशन से
घावास समस्याओं के बारे में ज्ञापन

4993. श्री फूलचन्द वर्मा :
श्री लालजी भाई :

क्या निर्माण और घावास मंत्री यह बताने
की कृपा करेंगे कि :

(क) क्या पेन्शनर्स आर्गनाइजर्स एसोसिएशन से घावास समस्याओं के संबंध में पिछले अगस्त में कोई ज्ञापन प्राप्त हुआ है ;

(ख) क्या 15 नवम्बर, 1973 को सभा पटल पर रखे गये याचिका समिति के 14 वें प्रतिवेदन में उनकी समस्याओं के प्रति गंभीर चिन्ता प्रकट की गई है ; और